



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 02.02.2026

NOTICE

Please take notice that the following matter listed in the Court – III on 03.02.2026 will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 2287 of 2024 Part Heard	Sukhbir Singh, Director & Shareholder of Farm2energy Pvt. Ltd. Vs. Verbio India Pvt. Ltd. & Anr.	Shubham Gupta	Lalit Kakkar- R1

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)